

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 281 of 2017 (SZ)**

**Applicant/s**

M/s.Gem Granites  
Rep by its Partner  
Mr.S.R.Asaithambi,  
No.78, Cathedral Road, Chennai

**Vs**

**Respondents**

Department of Geology and Mines  
Rep. by its Commissioner,  
Thiru Vi.Ka Industrial Estate,  
Alandur Road, Guindy, Chennai-32

**Counsel appearing for applicant**

M/s.Abdul Saleem & S.Saravanan

**Counsel appearing for respondents**

**Application No. 282 of 2017 (SZ)**

**Applicant/s**

M/s.Imperial Granites Pvt. Ltd.  
Rep by its Director,  
Mr.S.R.Asaithambi,  
No.78, Cathedral Road, Chennai

**Vs**

**Respondents**

Department of Geology and Mines  
Rep. by its Commissioner,  
Thiru Vi.Ka Industrial Estate,  
Alandur Road, Guindy,  
Chennai 600032

**Counsel appearing for applicant**

M/s.Abdul Saleem & S.Saravanan

**Counsel appearing for respondents**

Note of the Registry	Orders of the Tribunal
Item No.4 & 5	<p>Date: 22<sup>nd</sup> December, 2017</p> <p>Though on behalf of the respondent Mr.E.Manoharan appeared, it is submitted that he had earlier appeared for the applicants and in such circumstances, it is not proper for him to appear in the above matters and he had informed it to the Government Pleader, State of Tamil Nadu.</p> <p>List the matters on 02.01.2018.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>